

1	2	3
6. Kerala		Cochin, Kozhikode, Trichur and Trivandrum.
7. Madhya Pradesh		Indore.
8. Maharashtra		Pune, Nasik, Nagpur, Ahmed Nagar, Bombay and Kalyan.
9. Tamil Nadu		Coimbatore, Chennai, Maraimalai Nagar, Minjur and Mahabalipuram.
10. Uttar Pradesh		Kanpur, Meerut, Agra, Aligarh, Ghaziabad, NOIDA, Muradabad and Rampur.
11. NCT, Delhi		Delhi.
12. West Bengal		Calcutta.

**Statement-II***Ceiling Tariffs for Cellular Mobile Telephone service Tariff:*

1. Monthly Rental for the Service -Rs. 156/- per month
2. Security Deposit -Rs. 3000/-
3. installation Charges -Rs. 1200/-

## 4. Call Charges:-

4.1 for calls originated by the Mobile Subscriber:-Air time charge @ 10 seconds per unit call plus call charges as applicable for the fixed network for Local, STD, and ISD calls. For mobile to mobile calls within the same Cellular Service area, only air time charges will be levied.

4.2 for calls terminating on the Mobile subscriber-Air time charge @ 10 seconds per unit call will be levied. No charge will be levied to the mobile subscriber if the mobile subscriber terminates an incoming call within 5 seconds.

## 5. Notes on tariff:-

1. Call duration will be on air time basis for mobile subscribers.

5.2 The air time unit call shall be charged at unit rate applicable to the highest slab of the DOT's fixed net work (Rs. 1.40 per unit at present). The unit rate shall be applied as above for all calls and there are no telescopic rates.

5.3 Call charges for the air time during peak hours shall be fixed at rates not exceeding double the rates prescribed in para 4 above. Peak hours shall be restricted upto a maximum of 4 hours per day. Peak hours and air time call charges during peak hours may be fixed by the Licensee in consultation with Telecom Authority.

5.4 Call charges for the air time during Sundays and 3 National holidays (15th August, 26 January & 2nd October) shall be half the rates prescribed in para 4 above.

5.5 For calls from mobile subscriber to the fixed net work, the Licensee shall charge the mobile subscriber at the rates prescribed by the Telecom. Authority according to time and day of the call. Unit rate for such calls shall be the highest slab rate of the DOT's fixed net work (Rs. 1.40 at present). The unit rate shall be applied as above for all calls and there are no telescopic rates.

5.6 There are no free calls to be given in the air time.

5.7 For calls originating from the fixed net work to mobile, the mobile subscriber will be charged for the air time and DOT will not have to pay any access fee to the Cellular Operator. The air time charges will be collected by the Cellular Operator.

5.8 For mobile to mobile both caller and called party will be charged.

6. All tariff increase shall be subject to prior approval of the Telecom Authority and/or its successor.

7. The rental does not include the cost of the Subscriber's terminal equipment (mobile handset). The subscriber is free to buy the terminal equipment from any source.

[English]

**Foreign Equity in Telecom Sector**

\*466. DR. T. SUBBARAMI REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether India has offered automatic approval of foreign equity upto 50% in manufacturing projects in the Telecom sector;

(b) whether India has also permitted a maximum of 49% foreign equity in the Telecom Service Sector following opening up the telecom sector to private enterprises;

(c) if so, whether inviting foreign investment for telecom projects, the Government have made it clear that

import of all capital goods required for manufacturing project was also being allowed without any licence;

(d) whether the level of customs duty on telecom equipment has also been reduced from 95% in 1992 to 40% in 1996; and

(e) the details of the foreign companies who have been permitted to enter into telecom agreement with India?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Government have permitted automatic approval of foreign equity upto 51% in manufacturing projects in the Telecom Sector.

(b) Government have permitted at present a maximum of 49% foreign equity in the Basic Telephone, Cellular Mobile Telephone, Radio Paging, VSAT and Public Mobile Radio Trunking Services. In respect of the following Value Added Services, foreign equity is permitted upto 51%:

- Electronic Mail
- Voice Mail
- On line information and data base retrieval
- On line information and/or data processing
- Enhanced/Value Added facsimile services including store and forward, store and retrieve.

(c) Yes, Sir.

(d) Yes, Sir. The level of basic customs duty on telecom equipment has been reduced from 85% in 1992 to 40% in 1996.

(e) The details of major foreign companies which have been permitted to enter into agreements with Indian Companies for manufacture of Telecom equipment and provision of Telecom Services are given in the enclosed statement.

#### Statement

*List of Major Foreign Companies which have been permitted to enter into Agreement with Indian Companies*

#### A. Telecom Manufacturing Sector

S. No.	Foreign Company	Equipment
1	2	3
1.	Krone A.G. Germany	Main Distribution Frame Products
2.	DSC Communic A/S, Denmark	Transmission
3.	NEC Corporation, Japan	Switching, Transmission
4.	Samsung Electronics Co Ltd., Korea	Switching, Epabx, Fax Transmission
5.	Ericsson, Sweden	Switching
6.	Casio Telecom Ltd., Japan	Pagers
7.	AFC Harris Multimedia Comm (P) Ltd. Mauritius	Transmission
8.	Fujikura Ltd., Japan	Telecom Cables
9.	Alcatel-Cit, France	Switching
10.	Siemens AG, Germany	Switching, Transmission
11.	Simoco International Ltd., U.K.	Radio Trunking
12.	Hitachi Cable Ltd., Japan	Telecom Cables
13.	Lucent Technologies INTL, USA	Switching, Transmission
14.	Fujitsu Ltd., Japan	Switching Transmission
15.	Motorola INC, USA	Pagers Transmission Radio Trunking

**B. Telecom Service Sector**

S. No.	Telecom Service Sector	Service
1	2	3
1.	Telstra Corporation Ltd., Australia	Cellular Mobile
2.	Bell Canada International Inc., Canada	Cellular Mobile
3.	France Telecom France	Radio Paging Cellular Mobile
4.	First Pacific Company Ltd., Hongkong	Cellular Mobile
5.	Hutchison Telecommunications, Hongkong	Cellular Mobile Radio Paging
6.	ABC Communications Ltd., Hongkong	Radio Paging
7.	Bezeq, Israel	Cellular Mobile
8.	Stet International S.P.A., Italy	Basic Telecom Cellular Mobile
9.	Itochu Corporation, Japan	Radio Paging Cellular Mobile Basic Telecom
10.	Korea Telecom Ltd., Korea	Radio Paging
11.	Korea Mobile Telecom Corpn. Korea	Radio Paging
12.	Millicom International SA, Luxembourg	Cellular Mobile
13.	Telecom Malaysia BHD, Malaysia	Cellular Mobile
14.	Telesistem Ltd. Malaysia	Radio Paging
15.	AT & T Cellular Pvt. Ltd., Mauritius	Cellular Mobile
16.	Motorola India Networks Ltd., Mauritius	Cellular Mobile
17.	Distacom Communication (India) Ltd., Mauritius	Cellular Mobile
18.	Bell Atlantic Offshore Mauritius Ltd., Mauritius	Basic Telecom
19.	US West Cellular Investment Co., Mauritius	Cellular Mobile
20.	Nynex International India Ltd.	Cellular Mobile Basic Telecom
21.	Emtel Ltd., Mauritius	Cellular Mobile
22.	Bell Canada International Inc., Mauritius	Cellular Mobile

1	2	3
23.	CCII (Mauritius) Inc., Mauritius	Cellular Mobile
24.	Swiss Telecom PTT., Switzerland	Cellular Mobile
25.	Stet International Netherlands Netherlands	Cellular Mobile Basic Telecom
26.	PTT Telecom BV, Netherlands	Radio Paging
27.	Nijholt Telecommunication BV, Netherlands	Voice Mail
28.	BT (Netherlands) Holdings B.V. Netherlands	VSAT
29.	Philippine Wireless Inc, Philippines	Cellular Mobile
30.	Easy Call Communications Ltd., Philippines	Radio Paging
31.	Marconi, Portugal	VSAT
32.	Singapore Telecom International PTE Ltd., Singapore	Cellular Mobile
33.	Telia International, Sweden	Cellular Mobile Radio Paging
34.	Jasmine International Public Co Ltd., Thailand	Cellular Mobile
35.	Shinwatra International Public Co Ltd., Thailand	Cellular Mobile
36.	Airtouch International, USA	Cellular Mobile
37.	Alltel, USA	Basic Telecom
38.	Sprint, USA	E Mail
39.	Bellsouth International (Asia/Pacific) Inc., USA	Cellular Mobile
30.	LCC INC., USA	Cellular Mobile

[Translation]

**Construction of New Terminals at Palam**

\*467. SHRI JAI PRAKASH AGARWAL:

SHRI KRISHAN LAL SHARMA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Airport Authority of India has sent any proposal to the Ministry for constructing more new terminals at Palam Airport in Delhi keeping in view the increasing number of passengers and planes;

(b) if so, the details thereof;

(c) the action taken or proposed to be taken by the Government in this regard; and

(d) the details of the amount likely to be spent on these terminals and the time by which these terminals are likely to be set up?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) to (d) Airports Authority of India has submitted a feasibility report for construction of International Passenger Terminal 2B at Indira Gandhi International Airport, Delhi at an estimated cost of Rs. 715 crores and